

Declaration of Assets and Liabilities

Year 2024 - 25

I, SUDHIR KUMAR SINGH, son/daughter/wife of Late SRI INDRAMANI SINGH

aged 48 years, belonging to ADMINISTRATIVE CADRE

service and presently working as UNDER SECRETARY, BIHAR LEGISLATIVE ASSEMBLY

give herein below the details of the assets (immovable, movable, bank balance, etc.) of

myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant t-1 Name	Dependant-2 Name	Dependant t-3 Etc. Name
(i)	Cash	8,000/-	SWETA SINGH 12,000/-	GAUTAM KR.	GAURAV KR.	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SAVING 8,50,000/-	SAVING 30,000/-	NIL	NIL	N.A.
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	N.A.
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC OF RS 40,000/-YEARLY	NIL	NIL	NIL	N.A.
(v)	Motor Vehicles (details of make, etc.)	ROYAL ENFIELD CLASSIC - 350 SWIFT DESIRE BR-01-AC - 8517	NIL	NIL	NIL	N.A.
(vi)	Jewellery (give details of weight and value)	GOLD 100 GM SILVER-155GM	GOLD-100GM SILVER-155 gm	NIL	NIL	N.A.
(vii)	Other assets, such as values of claims / interests	NIL	NIL	NIL	NIL	N.A.

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant t-1 Name	Dependant t-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	N.A.
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	N.A.
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	N.A.
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	SAGUNA MORE FLAT-1G20 SQ. FT	WEST Pate Nagaor 1200 Sq. Ft. 2000 Sq. Ft. Rqm Jyapal Nagaor 4019 Rd 2400 Sq. Ft. Near R.P.S Eng College Pith	NIL	NIL	N.A.
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	N.A.

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	C.B.I	18,55,000 /-
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL

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	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	RS, -112,000/- Assessment YEAR - 2024 - 25 PAN - EJOPS8719D	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

C. Personal Detail

GPF/CPF/PRAN No. :- GPF - PTS/BLA - 1048

Gender :- M (M/F)

Date of Birth :- 2 1 0 1 1 9 7 6 (DD/MM/YYYY)

Class/Group :- A (A/B/C)

Cadre :- ADMINISTRATIVE
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :- BHOJPUR (ARA) BIHAR

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Sudhir Kumar Singh

Name of Employee: SUDHIR KUMAR SINGH

Designation: UNDER SECRETARY

Department: BIHAR LEGISLATIVE ASSEMBLY PATNA

Place: PATNA

Date: 13-02-2025

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.